

**CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

**ORDER SHEET**

COURT NO. : 1

08.01.2021

M.A./350/16/2019

O.A./350/1517/2016

M.A./350/473/2019  
(EXCUTION OF ORDER)

ITEM NO:27

FOR APPLICANTS(S) Adv. :

MALLIKA MAJHI

A/S-

S E RAILWAY

FOR RESPONDENTS(S) Adv. :

Mr. A.Chakraborty

FOR RESPONDENTS(S) Adv. :

Mr. S.K.Ghosh

**LIBRARY**

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the applicant, Mr. A.Chakraborty, submits that this M.A. has become infructuous as the payment has been released in favour of the applicant and if she is not satisfied with the payment she may come up in a fresh O.A.</p> <p>In view of the submission of Ld. counsel for the applicant, the M.A. is disposed of being infructuous.</p> <p style="text-align: center;">( TARUN SHRIDHAR ) MEMBER(A)</p> <p style="text-align: right;">( BIDISHA BANERJEE ) MEMBER (J)</p> <p style="text-align: center;">RK</p>